

- ers. Till 27th July, 1990 in the current marketing season of 1989-90 about 1.54 lakh tonnes of paddy and 23.51 lakh tonnes of levy rice have been procured in Andhra Pradesh.

[*Translation*]

Cancer Caused by X-Ray

293. SHRI HARISH PAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of Government has been drawn to the fact that X-ray can cause cancer even after 25 years;

(b) if so, whether Government have made any enquiry in this regard;

(c) if so, the particulars thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). Yes, Sir.

(c) In the case of high X-ray exposure there is probability of cancer manifestation which can occur during a time interval ranging from 5 to 35 years. However, radiation doses administered for diagnostic purposes are quite low and occurrence of cancer is extremely unlikely. Diagnostic practices and procedures regulating X-rays in the country are under continuous surveillance by the Department of Atomic Energy.

(d) Does not arise.

[*English*]

Proposal to Regulate Fees Charged by Private Doctors and Hospitals

294. SHRI D.M. PUTTE GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government propose to regulate the consultation/treatment fees chartered by the private doctors, Nursing Homes and Hospitals in the country;

(b) whether several State Governments have already adopted such a proposal; and

(c) if so, the reaction of Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No such proposal is under consideration.

(b) and (c). Under the Constitution, State Governments are competent to enact legislation for the control of Nursing Home and hospitals. In Maharashtra and Delhi the Nursing Home Acts/Rules regulate the standards to be maintained in Nursing Homes.

National Capital Region Project

295. SHRI CHITTA BASU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have embarked a project called 'National Capital Region' for the harmonious development of Delhi and parts of Haryana, Rajasthan and Uttar Pradesh; and

(b) if so, what impact will the proposed conferment of Statehood on Delhi have on the above-mentioned National Capital Region Project?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The National Capital Region Plan-2001 has been prepared under the provisions of National Capital Region Planning Board Act, 1985 for the National Capital Region which includes the Union Territory of

Delhi and parts of Haryana, Rajasthan and Uttar Pradesh.

Conferment of Statehood on Delhi will not have any impact on the NCR Plan 2001 because in such reorganisations, the existing laws as well as administrative orders in a particular territory continue to remain in force and are binding upon the successor State till modified or repudiated by the successor State.

Use of DDT

296. SHRIMATI UMA GAJAPATHI RAJU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the achievements made under the Malaria Eradication Programme;

(b) whether DDT and other pesticides are still being used in the Malaria Eradication Programmes in the country;

(c) whether the use of pesticides has been banned by World Health Organization being harmful to heart liver, kidney and brain;

(d) whether the samples of bottled milk in the country contained the DDT for in excess of the prescribed limit; and

(e) if so, the steps taken in the country to bring the use of DDT within the safe limits?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) With the successful implementation of the malaria eradication programme under the Modified Plan of Operation introduced in 1977, there has been a reduction of 68% in the Annual Parasite Incidence (API = No. of Positive cases of malaria per thousand population per year) in 1989 in the country as compared to 1977.

(b) Yes.

(c) World Health Organisation has not banned the use of DDT for control of malaria

and other vector borne diseases.

(d) As per the recent Pesticides Residues Annual Report of All India Coordinated Research Project (ICAR) (1986) residue of DDT detected was 0.05 ppm in bovine milk; a maximum residue limit of DDT and related products in milk is 1.25 ppm. In earlier years 1970-71 the DDT residue detected in milk and milk products was on an average traces to 0.8 ppm.

(e) The use of DDT in Public Health has been restricted by the Government to 10,000 M.T. per year and the same is to be gradually reduced in a phased manner.

Alternative methods of control by bio environmental control through minor engineering modifications, introduction of mosquito larvae eating fish in breeding places and use of personal protection measures with impregnated bed-nets is being undertaken.

Use of Banned BVO

297. SHRI SHANKERSINH VAGHELA:
SHRI SANTOSH KUMAR GANGWAR:
DR. A.K. PATEL:
SHRI SANAT KUMAR MANDAL:
SHRI D. AMAT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have banned the use of brominated vegetable oils (BVOs) yet it is still found in some popular brand of soft drinks;

(b) if so, the action taken against such erring manufacturers of the soft drinks;

(c) the substitutes of BVOs which are